

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 118**  
**(IB)-243(PB)/2020**

**IN THE MATTER OF:**

M/s. Geotech Exploration

Vs.

Mideast Integrated Steels Ltd.

... Applicant/Petitioner

... Respondent

**Order Under Section 9 of IBC, 2016**

**Order delivered on 31.01.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

List the matter on 13.02.2020.

-sd-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

-sd-

**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**